

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 305 of 2020**

**IN THE MATTER OF:**

**Kundan Care Products Ltd.**

**...Appellant**

**Versus**

**Aashish Gupta**

**...Respondent**

**Present:**

**For Appellant: None**

**For Respondent: None**

**O R D E R**

**19.02.2020**

List the Appeal as fresh cases on **20<sup>th</sup> February, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice A.B. Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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